

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Redington India Ltd  
Vs  
Fanatic Systems Pvt Ltd

**MAIN PETITION NUMBER** : CP(IB)/1(CHE)/2021  
**(IA/MA) APPLICATION NUMBERS**  
IA/1507(CHE)/2024

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**ORDER**

Present: Mr. Venkataraman, Ld. Counsel for Applicant.

This Application has been filed to implead the Suspended Director as Respondent in IA/2190/2023, which is listed on 08.08.2024.

The Applicant is directed to serve copy of the application on the Respondent and the IRP for 08.08.2024, date already fixed in IA/2190/2023.

List the application for hearing on **08.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**